

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

C.P.(CAA)/4(MB)2024 IN C.A.(CAA)/216(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **VIVIMED LIFE SCIENCES PRIVATE**
LIMITED

Under Section 230-232 of the Companies Act, 2013

ORDER

1. Adv. Aakash Joshi for the Intervener is present and Adv. Ahmed for the Petitioner is also present.
2. Ld. Counsel for the Intervener seeks some time to file reply and contending that response from the Petitioner Company was received yesterday night.
3. List this matter on **12.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/